

**LAW (LEGISLATIVE DRAFTING) DEPARTMENT****(Group-II)****NOTIFICATION****Jaipur, March 27, 1997**

**No. F. 2 (9) Vidhi/2/95.**-In pursuance of clause (3) of Article 348 of the Constituion of India, the Governor is pleased to authorise the publication in the Rajasthan Gazette of the Following translation in the English language of the Rajasthan Vidhiyan Nirсан Adhiniyam, 1997 (1997 Ka Adhiniyam Sankhya 7):-

**(Authorised English Translation)****THE RAJASTHAN LAWS REPEALING ACT, 1997****(ACT No. 7 OF 1997)**

**(Received the assent of the Governor on the 22nd day of March, 1997)**

**An****Act**

**to repeal certain laws by which the texts of certain other laws in force in the State of Rajasthan were amended.**

Be it enacted by the Rajasthan State Legislature in the Forty- eighth Year of the Republic of India as follows:-

**1. Short title and commencement.**—(1) This Act may be called the Rajasthan Laws Repealing Act, 1997.

(2) It shall come in to force at once.

**2. Repeal of certain laws.**— The laws specified in the Schedule are hereby repealed.

**3. Savings.**— (1) The repeal by this Act of any law shall not effect any other law in which the law hereby repealed has been applied, incorporated or referred to.

(2) This Act shall not affect the previous operation of any law hereby repealed or the validity, invalidity, effect or consequence of anything already done or suffered thereunder or any right, title, privilege, obligation or liability already acquired, accrued or incurred thereunder or any investigation, remedy or proceeding in respect thereof or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.

(3) This Act shall not affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or any existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, or recognised or derived by, in or from any law hereby repealed.

(4) The repeal by this Act of any law shall not revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not existing or in force on the date on which this Act comes into force.

(5) For the removal of doubt it is hereby declared that, where this Act repeals any law by which the text of any other law was amended, whether retrospectively or prospectively, by the express omission, insertion or substitution of any matter, the repeal shall not affect the past existence and further continuance of any such amendment made by the law so repealed and in operation at the commencement of this Act.

SCHEDULE  
( See Section 2 )

S.No.	Year	Number	Short title
1	2	3	4
✓1.	1955	11	The Rajasthan District Board (Amendment) Act, 1955.
✓2.	1956	19	The Rajasthan Indian Medicines (Amendment) Act, 1956.
✓3.	1960	4	The Rajasthan Tenancy (Amendment) Act, 1960
✓4.	1960	42	The Rajasthan Land Revenue and Public Demands Recovery (Amendment) Act, 1960.
✓5.	1962	3	The Rajasthan Court Fees and Suits Valuation (Amendment) Act, 1962.
✓6.	1962	5	The Rajasthan Tenancy (Amendment) Act, 1962

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✓7.	1962	6	The Rajasthan Urban Improvement (Amendment) Act, 1962.
✓8.	1962	7	The Rajasthan Secondary Education (Amendment) Act, 1962.
✓9.	1962	9	The Rajasthan Relief of Agricultural Indebtedness (Amendment) Act, 1962.
✓10.	1962	11	The Rajasthan Finance (Amendment) Act, 1962.
✓11.	1962	14	The Rajasthan Municipalities (Amendment) Act, 1962.
✓12.	1962	16	The Rajasthan Sales of Motor Spirit Taxation (Amendment) Act, 1962.
✓13.	1962	20	The Rajasthan Municipalities (Second Amendment) Act, 1962.
✓14.	1963	3	The Rajasthan Urban Improvement (Amendment) Act, 1963.
✓15.	1963	7	The Rajasthan Sales of Motor Spirit Taxation (Amendment) Act, 1963.
✓16.	1963	8	The Rajasthan Municipalities. (Amendment) Act, 1963.
✓17.	1963	11	The Rajasthan Land Revenue (Surcharge) (Amendment) Act, 1963.
✓18.	1963	15	The Rajasthan Gramdan (Amendment) Act, 1963.
✓19.	1963	16	The Rajasthan Public Trusts (Amendment) Act, 1963.
✓20.	1963	18	The Rajasthan Land Revenue (Amendment) Act, 1963.
✓21.	1963	20	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1963.

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✓ 22.	1963	21	The Rajasthan Agricultural University (Amendment) Act, 1963.
✓ 23.	1964	3	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1964.
✓ 24.	1964	4	The Jodhpur University (Amendment) Act, 1964.
✓ 25.	1964	5	The Rajasthan Land Revenue (Amendment) Act, 1964.
✓ 26.	1964	12	The Rajasthan Tenancy (Amendment) Act, 1964.
✓ 27.	1964	13	The Rajasthan Taxation Laws (Amendment) Act, 1964.
✓ 28.	1964	15	The Rajasthan Fisheries (Amendment) Act, 1964.
✓ 29.	1964	16	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1964.
✓ 30.	1964	17	The Rajasthan Land Revenue (Surcharge) (Amendment) Act, 1964.
✓ 31.	1964	23	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1964.
✓ 32.	1964	24	The Dungarpur State Devasthan Nidhi (Amendment) Act, 1964.
✓ 33.	1964	25	The Rajasthan Secondary Education (Amendment) Act, 1964.
✓ 34.	1964	26	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1964.

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35.	1964	✓ 27	The Udaipur University (Amendment) Act, 1964.
36.	1965	✓ 7	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1965.
37.	1965	✓ 8	The Rajasthan Tenancy (Amendment) Act, 1965.
38.	1965	✓ 9	The Rajasthan Taxation Laws (Amendment) Act, 1965.
39.	1965	✓ 10	The Rajasthan Ministers' Salaries (Amendment) Act, 1965.
40.	1965	✓ 11	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Second Amendment) Act, 1965.
41.	1965	✓ 12	The Rajasthan Premises (Control of Rent and Eviction) (Amendment) Act, 1965.
42.	1965	✓ 14	The Rajasthan Municipalities (Amendment) Act, 1965.
43.	1965	✓ 20	The Rajasthan Civil Courts (Amendment) Act, 1965.
✓ 44.	1966	3	The Rajasthan Excise (Amendment) Act, 1966.
✓ 45.	1966	4	The University of Rajasthan (Amendment) Act, 1966.
✓ 46.	1966	7	The Rajasthan Premises (Control of Rent and Eviction) (Amendment) Act, 1966.
✓ 47.	1966	8	The Nathadwara Temple (Amendment) Act, 1966.
✓ 48.	1966	10	The Rajasthan Taxation (Amendment) Act, 1966.

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49.	1966	13	The Udaipur University (Amendment) Act, 1966.
50.	1966	14	The Rajasthan Cinema (Regulation) (Amendment) Act, 1966.
51.	1966	15	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1966.
52.	1966	18	The Nathdwara Temple (Second Amendment) Act, 1966.
53.	1966	19	the Rajasthan Official Language (Amendment) Act, 1966.
54.	1966	16	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1966.
55.	1966	20	The Rajasthan Motor Vehicles Taxation (Second Amendment) Act, 1966.
56.	1967	3	The Rajasthan Societies Registration (Amendment) Act, 1967.
57.	1967	4	The Rajasthan Taxation Laws (Amendment) Act, 1967.
58.	1968	2	The Rajasthan Tenancy (Amendment) Act, 1968.
59.	1968	3	The Rajasthan Ministers' Salaries (Amendment) Act, 1968.
60.	1968	4	The Rajasthan Armed Constabulary (Amendment) Act, 1968.
61.	1968	5	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1968.
62.	1968	9	The Rajasthan Urban Land Tax (Second Amendment) Act, 1968.
63.	1968	10	The Udaipur University

## (Amendment) Act, 1968.

1	2	3	4
64.	1968	11	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1968.
65.	1968	13	The Rajasthan State Cattle Fairs (Amendment) Act, 1968.
66.	1968	14	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1968.
67.	1968	15	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1968.
68.	1969	7	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1969.
69.	1969	8	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1969.
70.	1969	10	The Rajasthan State Aid to Industries (Amendment) Act, 1969.
71.	1969	15	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Second Amendment) Act, 1969.
72.	1969	16	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Third Amendment) Act, 1969.
73.	1970	5	The Rajasthan Taxation Laws (Amendment) Act, 1970.
74.	1970	6	The Rajasthan Land Revenue

## (Amendment) Act, 1970.

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✓ 75.	1970	9	The Rajasthan Tenancy (Amendment) Act, 1970.
✓ 76.	1970	10	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1970.
✓ 77.	1970	11	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1970.
✓ 78.	1970	12	The Rajasthan Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 1970.
✓ 79.	1970	15	The Rajasthan Tenancy (Second Amendment) Act, 1970.
✓ 80.	1970	17	The Rajasthan Tenancy (Third Amendment) Act, 1970.
✓ 81.	1970	18	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1970.
✓ 82.	1970	20	The Rajasthan Land Revenue (Second Amendment) Act, 1970.
✓ 83.	1970	21	The Rajasthan Urban Improvement (Amendment) Act, 1970.
✓ 84.	1970	24	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Second Amendment) Act, 1970.
✓ 85.	1971	4	The Rajasthan Homoeopathic Medicine (Amendment) Act, 1971.
✓ 86.	1971	5	The Rajasthan Tenancy (Amendment) Act, 1971.
✓ 87.	1971	6	The Rajasthan Children



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✓ 88.	1971	8	The Rajasthan Cinemas (Regulation) (Amendment) Act, 1971.
✓ 89.	1972	1	The Rajasthan Municipalities (Amendment) Act, 1971.
✓ 90.	1972	2	The Rajasthan Shops and Commercial Establishment (Amendment) Act, 1971.
✓ 91.	1972	6	The Rajasthan Taxation Laws (Amendment) Act, 1972.
✓ 92.	1972	7	The Rajasthan Urban Improvement (Amendment) Act, 1972.
✓ 93.	1972	10	The Rajasthan Taxation Laws (Second Amendment) Act, 1972.
✓ 94.	1972	11	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1972.
✓ 95.	1972	12	The Jodhpur University (Amendment) Act, 1972.
✓ 96.	1972	13	The Udaipur University (Amendment) Act, 1972.
✓ 97.	1972	14	The University of Rajasthan (Amendment) Act, 1972.
✓ 98.	1972	15	The Rajasthan Municipalities (Second Amendment) Act, 1972.
✓ 99.	1972	17	The Udaipur University (Second Amendment) Act, 1972.
✓ 100.	1973	5	The Rajasthan Contingency Fund (Amendment) Act, 1973.
✓ 101.	1973	7	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1973.
✓ 102.	1973	14	The Rajasthan Taxation Laws (Amendment) Act, 1973.
✓ 103.	1973	15	The Rajasthan Urban Land Tax (Amendment) Act, 1973.
✓ 104.	1973	15A	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1973.
✓ 105.	1973	17	The University of Rajasthan (Amendment) Act, 1973.
✓ 106.	1973	18	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1973.

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✓ 107.	1974	1	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1974.
✓ 108.	1974	3	The Rajasthan Taxation Laws (Amendment) Act, 1974.
✓ 109.	1974	6	The Jodhpur University (Amendment) Act, 1974.
✓ 110.	1974	7	The Udaipur University (Amendment) Act, 1974.
✓ 111.	1974	8	The Rajasthan Municipalities (Amendment) Act, 1974.
✓ 112.	1974	12	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Second Amendment) Act, 1974.
✓ 113.	1974	13	The Rajasthan Co-operative Societies (Amendment) Act, 1974.
✓ 114.	1974	14	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1974.
✓ 115.	1974	15	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1974.
✓ 116.	1974	16	The University of Rajasthan (Amendment) Act, 1974.
✓ 117.	1974	19	The Rajasthan Agricultural Produce Markets (Second Amendment) Act, 1974.
✓ 118.	1974	20	The Rajasthan Urban Improvement (Amendment) Act, 1974.
✓ 119.	1974	21	The Rajasthan Municipalities (Second Amendment) Act, 1974.
✓ 120.	1974	23	The Rajasthan Colonisation (Amendment) Act, 1974.
✓ 121.	1974	24	The Rajasthan Homoeopathic Medicine (Amendment) Act, 1974.

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122. ✓	1975	3	The Udaipur University (Amendment) Act, 1975.
123. ✓	1975	4	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1975.
124. ✓	1975	5	The Rajasthan Tenancy (Amendment) Act, 1975.
125. ✓	1975	7	The Jodhpur University (Amendment) Act, 1975.
126. ✓	1975	8	The Rajasthan Urban Improvement (Amendment) Act, 1975.
127. ✓	1975	15	The Rajasthan Land Reforms and Acquisition of Land Owners Estates (Amendment) Act, 1975.
128. ✓	1975	16	The Rajasthan Taxation Laws (Amendment) Act, 1975.
129. ✓	1975	18	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1975.
130. ✓	1975	22	The Rajasthan Minister's Salaries (Amendment) Act, 1975.
131. ✓	1975	23	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1975.
132. ✓	1975	26	The Jodhpur University (Second Amendment) Act, 1975.
133. ✓	1975	27	The University of Rajasthan (Amendment) Act, 1975.
134. ✓	1975	28	The Udaipur University (Second Amendment) Act, 1975.
135. ✓	1976	2	The Rajasthan Monuments, Archaeological Sites and Antiquities (Amendment) Act, 1976.
✓136.	1976	3	The Rajasthan Legislative Assembly Members (Removal of Disqualifications) (Amendment) Act, 1976.

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✓ 137.	1976	4	The Rajasthan Revenue Laws (Amendment) Act, 1976.
✓ 138.	1976	7	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1976.
✓ 139.	1976	9	The Rajasthan Taxation Laws (Amendment) Act, 1976.
✓ 140.	1976	10	The Rajasthan Municipalities (Amendment) Act, 1976.
✓ 141.	1976	13	The Rajasthan Money Lenders (Amendment) Act, 1976.
✓ 142.	1976	14	The Rajasthan Premises (Control of Rent and Eviction) (Amendment) Act, 1976.
✓ 143.	1976	17	The Rajasthan Co-operative Societies (Amendment) Act, 1976.
✓ 144.	1976	24	The Rajasthan Universities Teachers and Officers (Special Conditions of Service) (Amendment) Act, 1976.
✓ 145.	1976	25	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1976.
✓ 146.	1976	26	The Rajasthan Urban Improvement (Amendment) Act, 1976.
✓ 147.	1976	30	The Rajasthan Excise (Amendment) Act, 1976.
✓ 148.	1976	32	The Rajasthan Public Demands Recovery (Amendment) Act, 1976.
✓ 149.	1976	33	The Rajasthan Taxation Laws (Second Amendment) Act, 1976.
✓ 150.	1976	35	The Rajasthan Tenancy (Second Amendment) Act, 1976.
✓ 151.	1976	36	The Rajasthan Land Revenue (Amendment) Act, 1976.
✓ 152.	1976	37	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 1976.

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153.	1976	38	The Rajasthan Contingency Fund (Amendment) Act, 1976.
154.	1976	39	The Rajasthan Electricity (Duty) (Amendment) Act, 1976.
155.	1976	43	The Rajasthan Mica (Amendment) Act, 1976.
156.	1976	46	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Second Amendment) Act, 1976.
157.	1977	4	The Rajasthan Municipalities (Amendment) Act, 1977.
158.	1977	6	The Jodhpur University (Amendment) Act, 1977.
159.	1977	7	The Udaipur University (Amendment) Act, 1977.
160.	1977	8	The University of Rajasthan (Amendment) Act, 1977.
161.	1977	9	The Rajasthan Universities' Teachers And Officers (Special Conditions of Service) (Amendment) Act, 1977.
162.	1978	4	The Rajasthan Housing Board (Amendment) Act, 1978.
163.	1978	6	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1978.
164.	1978	7	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1978.
165.	1978	9	The Rajasthan Urban Improvement (Amendment) Act, 1978.
166.	1978	10	The Rajasthan Municipalities (Amendment) Act, 1978.
167.	1978	11	The Rajasthan Tenancy (Amendment) Act, 1978.
168.	1978	12	The Rajasthan Lokayukta and Up-Lokayuktas (Amendment) Act, 1978.

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✓169.	1978	13	The University of Rajasthan (Amendment) Act, 1978.
✓170.	1978	14	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1978.
✓171.	1978	17	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Second Amendment) Act, 1978.
✓172.	1978	22	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1978.
✓173.	1978	23	The Rajasthan Identification of prisoners (Amendment) Act, 1978.
✓174.	1979	8	The Rajasthan Homoeopathic Medicine (Amendment) Act, 1979.
✓175.	1979	10	The Rajasthan Contingency Fund (Amendment) Act, 1979.
✓176.	1979	16	The Rajasthan Tenancy (Amendment) Act, 1979.
✓177.	1980	2	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1980.
✓178.	1981	4	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1981.
✓179.	1981	5	The Rajasthan Ministers' Salaries (Amendment) Act, 1981.
✓180.	1981	6	The Rajasthan Land Revenue (Amendment) Act, 1981.
✓181.	1981	7	The Rajasthan Requisitioning of Goods Vehicles (Amendment) Act, 1981.
✓182.	1981	9	The Jodhpur University (Amendment) Act, 1981.

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✓ 183.	1981	10	The Udaipur University (Amendment) Act, 1981.
✓ 184.	1981	11	The University of Rajasthan (Amendment) Act, 1981.
✓ 185.	1981	14	The Rajasthan Tenancy (Amendment) Act, 1981.
✓ 186.	1981	16	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1981..
✓ 187.	1982	1	The Rajasthan Co-operative Societies (Amendment) Act, 1982.
✓ 188.	1982	3	The Rajasthan Municipalities (Amendment) Act, 1982.
✓ 189.	1982	5	The Rajasthan Essential Services Maintenance (Amendment) Act, 1982.
✓ 190.	1982	10	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1982.
✓ 191.	1982	13	The Rajasthan Relief Undertakings (Special Provisions) (Amendment) Act, 1982.
✓ 192.	1982	14	The Rajasthan Public Demands Recovery (Amendment) Act, 1982.
✓ 193.	1982	16	The Rajasthan Entertainments and Advertisements Tax (Amendment) Act, 1982.
✓ 194.	1982	17	The Rajasthan Public Gambling Ordinance (Amendment) Act, 1982.
✓ 195.	1982	18	The Rajasthan Municipalities (Amendment) Act, 1982.
✓ 196.	1982	19	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1982.
✓ 197.	1982	20	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1982.

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✓ 198.	1982	24	The Rajasthan Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 1982.
✓ 199.	1983	1	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension (Amendment) Act, 1983.
✓ 200.	1983	2	The Rajasthan Co-operative Societies (Amendment) Act, 1983.
✓ 201.	1983	3	The Rajasthan Cinemas (Regulation) (Amendment) Act, 1983.
✓ 202.	1983	9	The Rajasthan Homoeopathic Medicine (Amendment) Act, 1983.
✓ 203.	1983	11	The Rajasthan Tenancy (Amendment) Act, 1983.
✓ 204.	1983	12	The Rajasthan Colonisation (Amendment) Act, 1983.
✓ 205.	1983	13	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1983.
✓ 206.	1984	7	The Rajasthan Corneal Grafting (Amendment) Act, 1984.
✓ 207.	1984	9	The Mohan Lal Sukhadia Agricultural University (Amendment) Act, 1984.
✓ 208.	1984	11	The Rajasthan Contingency Fund (Amendment) Act, 1984.
✓ 209.	1984	14	The Rajasthan Co-operative Societies (Amendment) Act, 1984.
✓ 210.	1984	19	The Rajasthan Gramdan (Amendment) Act, 1984.
✓ 211.	1985	8	The Rajasthan Excise (Amendment) Act, 1985.



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212. ✓	1985	9	The Rajasthan Agricultural Credit Operation (Removal of Difficulties) (Amendment) Act, 1985.
213. ✓	1985	10	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1985.
214. ✓	1986	1	The Rajasthan Excise (Amendment) Act, 1986.
215. ✓	1986	2	The Rajasthan Tenancy (Amendment) Act, 1986.
216. ✓	1986	3	The Rajasthan Nurses, Midwives, Health Visitors and Auxillary Nurse-Midwives Registration (Amendment) Act, 1986.
217. ✓	1986	4	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1986.
218. ✓	1986	5	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1986.
219. ✓	1986	6	The Rajasthan Money-Lenders (Amendment) Act, 1986.
220. ✓	1986	7	The Rajasthan Disciplinary Proceedings (Sommoning of Witnesses and Producing of Documents) (Amendment) Act, 1986.
221. ✓	1986	8	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1986.
222. ✓	1986	9	The Rajasthan Ministers' Salaries (Amendment) Act, 1986.
223. ✓	1986	16	The Rajasthan Land Revenue (Amendment) Act, 1986.
224. ✓	1986	23	The Rajasthan Electricity (Duty) (Amendment) Act, 1986.

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✓ 225.	1987	1	The Rajasthan Land Development Corporation (Amendment) Act, 1987.
✓ 226.	1987	2	The Rajasthan Colonisation (Amendment) Act, 1987.
✓ 227.	1987	4	The Rajasthan Excise (Amendment) Act, 1987.
✓ 228.	1987	10	The Rajasthan Land Revenue (Amendment) Act, 1987.
✓ 229.	1987	13	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1987.
✓ 230.	1987	17	The Rajasthan Local Fund Audit (Amendment) Act, 1987.
✓ 231.	1987	18	The Rajasthan State Road Transport Service (Prevention of Ticketless Travel) (Amendment) Act, 1987.
✓ 232.	1987	20	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1987.
✓ 233.	1987	23	The Rajasthan Tenancy (Second Amendment) Act, 1987.
✓ 234.	1987	24	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1987.
✓ 235.	1987	26	The Rajasthan Court Fees and Suits Valuation (Amendment) Act, 1987.
✓ 236.	1987	28	The Rajasthan Land Revenue (Second Amendment) Act, 1987.
✓ 237.	1987	29	The Rajasthan Urban Improvement (Amendment) Act, 1987.
✓ 238.	1987	30	The Jaipur Development Authority (Amendment) Act, 1987.

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239. ✓	1987	34	The Rajasthan Premises (Control of Rent and Eviction) (Amendment) Act, 1987.
240. ✓	1987	36	The University of Rajasthan (Amendment) Act, 1987.
241. ✓	1987	37	The Mohan Lal Sukhadia University (Amendment) Act, 1987.
242. ✓	1987	41	The Rajasthan Bhoodan Yagna (Amendment) Act, 1987.
243. ✓	1988	4	The Rajasthan Contingency Fund (Amendment) Act, 1988.
244. ✓	1988	7	The Rajasthan Religious Buildings and places (Amendment) Act, 1988.
245. ✓	1988	8	The Rajasthan Lokayukta and UpLokayuktas (Amendment) Act, 1988.
246. ✓	1988	10	The University of Rajasthan (Amendment) Act, 1988.
247. ✓	1988	11	The Mohan Lal Sukhadia University (Amendment) Act, 1988.
248. ✓	1989	3	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1989.
249. ✓	1989	4	The Rajasthan Ministers' Salaries (Amendment) Act, 1989.
250. ✓	1989	5	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1989.
251. ✓	1989	6	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1989.
252. ✓	1989	7	The Rajasthan Municipalities (Amendment) Act, 1989.
253. ✓	1989	8	The Rajasthan Land Revenue (Amendment) Act, 1989.

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254.	1989	11	The Nathdwara Temple (Amendment) Act, 1989.
255.	1989	12	The Rajasthan Colonisation (Amendment) Act, 1989.
256.	1989	13	The Rajasthan Tenancy (Amendment) Act, 1989.
257.	1989	14	The Rajasthan Excise (Amendment) Act, 1989.
258.	1989	15	The Jaipur Development Authority (Amendment) Act, 1989.
259.	1989	17	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1989.
260.	1990	1	The Rajasthan Land Development Corporation (Amendment) Act, 1989.
261.	1990	2	The Rajasthan Municipalities (Amendment) Act, 1989.
262.	1990	7	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1990.
263.	1990	9	The Rajasthan Legislative Assembly (Officers and Members Emoluments and pension) (Amendment) Act, 1990.
264.	1990	10	The Rajasthan Ministers' Salaries (Amendment) Act, 1990.
265.	1990	12	The Rajasthan Municipalities (Amendment) Act, 1990.
266.	1990	15	The Rajasthan Colonisation (Amendment) Act, 1990.
267.	1990	16	The Rajasthan Court Fees and Suits Valuation (Amendment) Act, 1990.
268.	1991	2	The Rajasthan Co-operative Societies (Amendment) Act, 1991.

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269. ✓	1991	3	The Rajasthan Land Revenue (Amendment) Act, 1991.
270. ✓	1991	4	The Rajasthan Municipalities (Amendment) Act, 1991.
271. ✓	1991	6	The Rajasthan Excise (Amendment) Act, 1991.
272. ✓	1991	7	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1991.
273. ✓	1991	9	The Rajasthan Ministers' Salaries (Amendment) Act, 1991.
274. ✓	1991	10	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1991.
275. ✓	1991	13	The Rajasthan Land Revenue (Second Amendment) Act, 1991.
276. ✓	1991	14	The Rajasthan Co-operative Societies (Second Amendment) Act, 1991.
277. ✓	1991	16	The Rajasthan Colonisation (Amendment) Act, 1991.
278. ✓	1991	18	The Rajasthan Urban Improvement (Second Amendment) Act, 1991.
279. ✓	1991	19	The Rajasthan Municipalities (Second Amendment) Act, 1991.
280. ✓	1991	20	The Jaipur Development Authority (Amendment) Act, 1991.
281. ✓	1992	2	The Rajasthan Co-operative Societies (Amendment) Act, 1992.
282. ✓	1992	5	The Rajasthan Land Tax (Amendment) Act, 1992.
283. ✓	1992	7	The Rajasthan Lands and Buildings Tax (Amendment) Act, 1992.
284. ✓	1992	9	The Nathdwara Temple (Amendment) Act, 1992.

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✓285.	1992	10	The Rajasthan Motor Transport Road Tax (Amendment) Act, 1992.
✓286.	1992	11	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1992.
✓287.	1992	13	The Rajasthan Municipalities (Amendment) Act, 1992.
✓288.	1992	14	The Rajasthan Colonisation (Amendment) Act, 1992.
✓289.	1992	15	The Rajasthan Video Films (Regulation of Exhibition) (Amendment) Act, 1992.
✓290.	1992	16	The Rajasthan Urban Improvement (Amendment) Act, 1991.
✓291.	1992	17	The University of Ajmer (Amendment) Act, 1992.
✓292.	1992	18	The Rajasthan Stamp Law (Adaptation) (Amendment) Act, 1992.
✓293.	1992	20	The Rajasthan Civil Courts (Amendment) Act, 1992.
✓294.	1992	22	The Rajasthan Tenancy (Second Amendment) Act, 1992.
✓295.	1992	24	The Rajasthan Excise (Amendment) Act, 1992.
✓296.	1992	25	The Rajasthan Stamp Law (Adaptation) ( Second Amendment) Act, 1992.
✓297.	1992	26	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1992.
✓298.	1992	28	The Rajasthan Societies Registration (Amendment) Act, 1992.

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299. ✓	1992	29	The Rajasthan Irrigation and Drainage (Amendment) Act, 1991.
300. ✓	1992	32	The Rajasthan Municipalities (Second Amendment) Act, 1992.
301. ✓	1992	33	The Rajasthan Ministers' Salaries (Amendment) Act, 1992.
302. ✓	1992	34	The Rajasthan Land Revenue (Amendment) Act, 1992.
303. ✓	1992	35	The Jai Narain Vyas University Jodhpur (Amendment) Act, 1991.

जगत सिंह

Secretary to the Government.

*Government Cental Press, Jaipur.*